

(b) There is no such proposal under consideration at present.

Plan to Provide Prompt Telephone Connections to the Legislators

4365. SHRI C. D. GAMIT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government propose to amend the rules made recently for providing telephone connections to the Members of Legislative Assemblies;

(b) if so, the details thereof;

(c) whether Government have formulated/propose to formulate any plan to make telephone connections available promptly to the legislators; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SARI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Does not arise in view of reply to part (a) above.

(c) and (d). The telephone connections to Legislatures are provided on out-of-turn priority basis, depending upon the availability of exchange capacity.

Electronic Telephone Exchange at Kalpetta, Kerala

4366. DR. K. G. ADIYODI : Will the Minister of COMMUNICATIONS be pleased to state the date on which the electronic telephone exchange at Kalpetta, Kerala is expected to be commissioned ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : The electronic exchange at Kalpetta is expected to be commissioned by March, 1986.

World Bank Conditionalities for Improving Two Tier Tariff System for Power Supply from Central Power Stations

4367. SHRI AJIT KUMAR SAHA : Will the Minister of ENERGY be pleased to state :

(a) whether Government were guided by World Bank conditionalities for imposing a two tier tariff system for power supply from central power stations;

(b) if so, whether the National Thermal Power Corporation's insistence for 57 per cent plant load factor instead of 63 per cent plant load factor is also on the same basis; and

(c) if so, whether Government propose to accept such terms which are not favourable for state Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) The Agreements signed with the World Bank in respect of various projects of the National Thermal Power Corporation do not stipulate any condition for two-tier tariff system to be adopted for supply of power from Central Power Stations.

(b) and (c). Do not arise.

Introduction of STD Facility at Mattom Telephone Exchange, Trichur Distt. (Kerala)

4368. SHRI P. A. ANTHONY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether his Ministry has received any representation for introducing STD facility at Mattom Telephone Exchange in Trichur district of Kerala; and

(b) if so, when it is likely to be introduced there ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) There is no plan at present for introduction of STD facility at Mattom telephone exchange.

Safety Measures in Telephone Exchange Building at Kidwai Bhawan, New Delhi

4369. SHRI ANOOPCHAND SHAH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a fire broke out in Kidwai Bhawan telephone exchange building sometime last month;

(b) if so, the number of persons injured; and

(c) the reasons for not adopting proper safety measures, particularly opening of all the gates for use of the employees to avoid such emergencies ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) to (c). A minor fire broke out in the old building of Kidwai Bhawan on 21-8-1985 in one of the two window air conditioners. This was promptly noticed and extinguished immediately. One persons got inquiry in hand while breaking the glass panes. Proper safety measures are adopted.

Water Pollution at Duliajan, Assam

4370. SHRI C. P. THAKUR : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there is pollution in drinking water by oil in Duliajan, Assam; and

(b) if so, the steps Government propose to take to prevent such a pollution in future ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) No, Sir.

(b) Does not arise.

Production of Bulk Drugs by Small Scale Sector

4371. SHRI B. B. RAMAIAH : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that on the one hand the Government envisage not imposing any limitation on the small scale sector in respect of production of bulk drugs indigenously and on the other hand they force the small scale units to shift their manufacturing processes to basic stage without making the technology available at cheaper prices through the system of price mechanism; and

(b) if so, how and if not, the basis of Government's statement that they have not imposed the limitations vis-a-vis non-availability of technology and also by making the present production of bulk drugs from intermediates stages by small scale sector unremunerative ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) There is no compulsion, what-so-ever, on Small Scale Units to produce bulk drugs from the basic stage.

(b) Small Scale Units can avail of the liberalised policies on foreign collaboration for import of technology.

New Electricity/Power Rates in Delhi

4372. SHRI C. JANGA REDDY : SHRI SARFARAZ AHMAD :

Will the Minister of ENERGY be pleased to state :

(a) the new electricity/power rates in Delhi;

(b) since when these have been made effective in NDMC/MCD areas;

(c) what were the pre-increase rates;

(d) the reasons for the hike in electricity/power rates;